

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 1657/2018

New Delhi, this the 26th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mrs. P. Gopinath, Member (A)**

Yasmeen Jahan,
D/o. Mohammad Yaseen,
Age : 34 years,
Category – OBC,
Applied for : PGT, Political Science, Female (150/12)
Roll No. – 34004106
R/o. K-94, Gali No. 4,
Gautam Vihar, Delhi – 110 053.Applicant

(By Advocate : Mr. Sachin Kumar Jain)

Versus

1. Delhi Subordinate Service Selection Board,
Through its Chairman/Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi – 110 092.
2. Govt. of NCT Delhi,
Directorate of Education,
Old Secretariat Building,
Vidhan Sabha, Delhi – 110 054.Respondents

ORDER (ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for the applicant states that as per the advertisement No. 02/2012 published in the year 2012 for various posts including Post Code No. 150/12 for PGT (Pol. Science) (Female) by the respondent no.2. The applicant applied under OBC category and also appeared in the preliminary exam. Her Roll No. was 34004106 for Post Code 150/12. The examination was held on 30.11.2014. Thereafter, result of the preliminary examination was declared and the

applicant got selected for the main examination. The applicant appeared in the main exam which was scheduled for 28.06.2015. Respondent no. 1 declared the marks on its website for the post of PGT (Pol. Science) (Female). It is seen that the applicant secured 123 marks out of 200 marks. On 10.03.2017 the respondent no. 1 published on its website a notice No. F1(280)/ CC-II/DSSSB/2016/PF 210 dated 10.03.2017 calling candidates for verification of their documents, including the applicant. The applicant submitted her documents through e-dossier module on the website on 08.03.2017. On 09.10.2017, the respondent no. 1 has published Result Notice No. 552 dated 09.10.2017, in continuation with earlier issue vide result Notice No. 488 dated 17.03.2017 and Result Notice No. 494 dated 22.03.2017, for the Post Code No. 150/12 list of eligible and provisionally selected candidates for the above mentioned post codes including OBC category. But, the applicant could not find her name in the above said result. The applicant had filed an application under RTI on 08.02.2018. On 21.03.2018, the applicant received information under RTI from respondent no. 2 and the said list disclosed the names of two OBC candidates under Post Code 150/12. It is the contention of learned counsel for applicant that the above mentioned two OBC candidates have not joined the respondent no. 2. It is also contended that date of joining has elapsed long back but, till date nobody has joined under OBC category and respondents have not declared the status of

the applicant yet. Counsel for applicant states that the respondents without any rhyme or reason neither declared her status in the website nor given any information.

2. In this regard, the applicant is directed to submit a fresh and detailed representation to the respondents asking her status and the respondents are directed to take a decision on the fresh representation submitted by the applicant within two weeks from the date of receipt of a certified copy of this order as well as representation of the applicant.

3. The O.A stands disposed of with the above direction. It is made clear that while disposing of this O.A we have not commented anything on the merits of the case.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/